

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA/021/557/2018

Date of Order : 15-06-2018

Between :

A.Ravinder S/o Buchanna,
Aged about 45 years, Occ : Accounts Officer, Gr.'B',
R/o H.No.2-2-1136/5/D, Flat No.102,
Venakataraya Mansion, New Nallakunta, Hyderabad.Applicant

AND

1. Union of India,
Rep by its Secretary, Ministry of Labour & Employment,
Employees' Provident Fund Organisation,
Bhavishya Nidhi Bhavan, 14-Bhikaji Cama Palace,
New Delhi – 110066.
2. The Additional Central P.F.Commissioner,
Zonal Office (Telangana), 3-4-763,
Barkatpura Chaman, Hyderabad-27.
3. The Assistant P.F.Commissioner(HRM),
Regional Office, Bhavishyanidhi Bhavan,
3-4-763, Barkatpura Chaman, Hyderabad-27.
4. The Regional Provident Fund Commissioner-I,
Employees' Provident Fund Organisation,
3-4-763, Regional Office, Barkatpura Chaman,
Hyderabad-27.
5. The Regional Provident Fund Commissioner,
Employees' Provident Fund Organisation,
Kukatpally, Hyderabad.Respondents

Counsel for the Applicant: Mr. G.Ravi Mohan

Counsel for the Respondents : Mr.G.Jayaprakash Babu, SC for EPFO

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MRS.MINNIE MATHEW,ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

Heard Mr.G.Ravi Mohan , learned counsel appearing for the applicant and Mr.G.Jayaprakash Babu, learned Standing Counsel for Respondents.

2. It is submitted by the learned Standing Counsel for the Respondents that representation has not been filed by the applicant regarding reconsideration of the Transfer of the applicant. The applicant is therefore directed to file a representation stating the ground for reconsideration. On filing of such representation, the Respondents are directed to consider and dispose of the same by a reasoned order within a period of four weeks. Till the disposal of the representation, there shall be stay of the impugned transfer order.

3. The Original Application is accordingly disposed of at the admission stage. No order as to costs.

(MINNIE MATHEW)
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 15th June, 2018.
Dictated in Open Court.

